

THE PRIME MINISTER, MINISTER OF PLANNING, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): I only want to say that we also share the sense of shock and anxiety. I have no objection to having a discussion here. It is up to you, Sir, to decide the time.

MR. SPEAKER: When the notices come, I will consider them.

SHRI SAMAR MUKHERJEE (Howrah): Sufficient time must be allowed.

SHRI S. M. BANERJEE (Kanpur): Time should be allotted by the Business Advisory Committee.

ELECTION TO COMMITTEE

ESTIMATES COMMITTEE

SHRI R. K. SINHA (Fauzabad): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Committee on Estimates for the unexpired portion of the term of the Committee vice Shri Muhammed Khuda Buksh died."

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Com-

mittee on Estimates for the unexpired portion of the term of the Committee vice Shri Muhammed Khuda Buksh died."

The motion was adopted.

12.16 hrs.

BETWA RIVER BOARD BILL*

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI JAGJIVAN RAM): I beg to move for leave to introduce a Bill to provide for the establishment of a Board for the creation of a reservoir at Rajghat by construction, on behalf of the Governments of Madhya Pradesh and Uttar Pradesh, of a dam on the Betwa river at Rajghat and for the regulation of such reservoir.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a Board for the creation of a reservoir at Rajghat by construction, on behalf of the Government of Madhya Pradesh and Uttar Pradesh, of a dam on the Betwa river at Rajghat and for the regulation of such reservoir."

The motion was adopted.

SHRI JAGJIVAN RAM: I introduce the Bill.

DELHI DEVELOPMENT (AMENDMENT) BILL*

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): I beg to move for leave to introduce a Bill further to amend the Delhi Development Act, 1957.

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